GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

RAJYA SABHA UNSTARRED QUESTION NO - 272 ANSWERED ON THURSDAY, THE 8TH DECEMBER, 2022 NYAYA MITRA SCHEME

272. SHRIMATI KANTA KARDAM:

Will the Minister of LAW AND JUSTICE be pleased to state: -

- a) whether Government has launched Nyaya Mitra Scheme to assist the district judiciary in reducing the number of pending cases in several States of the country, if so, the details thereof;
- b) the States where it has been implemented so far; and
- c) whether the aims and objectives of the scheme have been achieved, if so,the State/UT wise details of the number of cases disposed of thereunder?

ANSWER

THE MINISTER OF LAW & JUSTICE

(SHRI KIREN RIJIJU)

(a) to (c) Yes, Sir. Nyaya Mitra (NM) aims to facilitate expeditious disposal of 10-15 years old pending cases in High Courts and Subordinate Courts. Since introduction of Nyaya Mitraprogramme in 2017, a total of 39 Nyaya Mitras were engaged in the States of Assam, Bihar, Maharashtra, Odisha, Rajasthan, Tripura, Uttar Pradesh and West Bengal as per the details given under **Annexure-'A'**. The Nyaya Mitras engaged so far have assisted the Court concerned in disposal of 6832old cases which includes matrimonial cases, accident claim and also criminal cases. The State/UT wise details of cases disposed is at **Annexure-'B'**.

Annexure- 'A'

Statement as referred to in reply to part (b) Rajya SabhaUnstarred Question No. 272 for answering on 08.12.2022 raised by SMT KANTA KARDAM, MP on Nyaya Mitra Scheme

A State-wise Statement containing number of Nyaya Mitra engaged from (2017-2022)

S.No	State	Year 2017-2018	Year 2018-2019	Year 2019-2020	Year 2020- 2021	Year 2021-2022	Total
1	Assam	-	-	-	NIL*	02	02
2	Bihar	01	-	-		-	01
3	Maharashtra	-	-	03		01	04
4	Odisha	-	-	02		02	04
5	Rajasthan	04	03	02		02	11
6	Tripura	01	-	-		-	01
7	Uttar Pradesh	05	-	01		02	08
8	West Bengal	04	01	01		02	08
	Total	15	04	09		11	39

^{*}No Nyaya Mitra could be engaged during the year 2020-2021 due to closure of courts and social distancing protocols caused by Covid pandemic.

Annexure-'B'

Statement as referred to in reply to Part (c) of Rajya Sabha Unstarred Question No. 272for 08.12.2022 raised by SMT KANTA KARDAM,MP on Nyaya Mitra Scheme

A State-wise Statement containing number of cases disposed by Nyaya Mitra (2017-2022)

S.No	State	No. of cases disposed (2017-2022)		
1	Assam	14		
2	Bihar	44		
3	Maharashtra	1163		
4	Odisha	1786		
5	Rajasthan	2545		
6	Tripura	13		
7	Uttar Pradesh	1224		
8	West Bengal	43		
	Grand Total	6832		